

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-218

Appeal No- 321/252/ND/2020

IN THE MATTER OF:

Ms Printpack Private Limited

Vs.

RoC

....Applicant

.....Respondent

SECTION

U/s 252

Order delivered on 10.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Kishitiz Garg

For the Respondent

: Mr. M Yadubhushan Rao for ARoC and Mr. Zoheb Hossain and Parth Semwal, for IT Deptt.

ORDER

Ld. Counsel for appellant submitted that the he has filed some additional documents but the same is not on the record. He is requested to share the dairy number with the Court Officer and thereafter, the Court Officer is directed to place it on the record before the next date of hearing.

Ld. Counsel for Income Tax Deptt. submitted that the report is ready and the same will be filed within two days from today. Prayer is allowed. Let the same be filed within two days.

List the matter on 24.12.2020.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)